

SUPREME COURT OF INDIA

This relates to the proposal for appointment of Shri Kali Prasanna Mishra, Advocate, as Judge of the Orissa High Court.

The recommendation made by the Collegium of the Orissa High Court on 18th May, 2018, for elevation of eight Advocates including Shri Kali Prasanna Mishra, was considered by the Supreme Court Collegium on 31st October, 2018, when it decided to defer consideration of the proposal for elevation of Shri Kali Prasanna Mishra.

For purpose of assessing merit and suitability of Shri Kali Prasanna Mishra, Advocate, for elevation to the High Court, we have carefully scrutinized the material on record including the observations made by the Department of Justice in the file. Having regard to all relevant factors, the Collegium is of the considered view that the above proposal deserves to be remitted to the Orissa High Court. The Collegium resolves to recommend accordingly.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

February 12, 2019.